

Co-accused detail given on separate sheet

Filing No. 8511/2020 (B.A.)

Sundar Yadav @ Harender Yadav
Versus
State of Jharkhand

Name of Advocate

Mr. Arvind Prajapati

Defects:

- (i) Spelling of the petitioner stated at Index, Page-1 and vak may be verified/corrected with impugned order.
- (ii) Name of the Hon'ble Mr. Justice stated at Para-2 may be verified/corrected.
- (iii) Spelling of the petitioner name stated at page 26 and signature part of the impugned order differs.